

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.28
C.P No.102/BB/2023**

IN THE MATTER OF:

Sri. S. Uma Magesh ... Petitioner
Vs
Mudaliar Sangham ... Respondent

Order under Section 241-244 of Companies Act, 2013

Order delivered on 06.06.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Proxy Counsel
For the Respondent : Shri Shivakumar

ORDER

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Proxy Counsel for the Petitioner requested further time to file rejoinder. However, on 21.03.2024 two weeks' time was already granted to file the same. Therefore, final one week time is granted to the Petitioner to file rejoinder duly serving the copy on the otherside.
3. List the case before regular bench on **01.08.2024**.

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**

Gayathri